

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 345/2003

DATE OF ORDER : 22.4.2004

Shri Jagdish Prasad Sharma son of Shri Prabhu Dayal Sharma by caste Sharma aged about 59 years, resident of Plot No. 48, Pratap Nagar, Jhotwara, Jaipur. Presently working as Supervisor O/o Railway Mail Service, Jaipur.

Applicant
VERSUS

1. Union of India through the Secretary to the Government of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Post Master General, Rajasthan Circle, Jaipur.
3. Sr. Supdt. Railway Mail Service, J.P. Dn. Jaipur, Opposite Radio Station, M.I.D. Road, Jaipur.

Respondents

Mr. P.N. Jatti, Counsel for the applicant.
Mr. N.C. Goyal, Counsel for the respondents.

CORAM

Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

The applicant has filed this OA thereby praying for the following reliefs:-

- "(i) That by a suitable writ order or the direction the impugned order dated 9.6.2003 and 12.6.2003 be quashed and set aside and further the respondents be directed to treat the orders of the applicant as the standing orders.
(A) Orders for the posting of LSG (Supervisory) and HSG-II.
- (ii) That as the work of the applicant is quite satisfactory and the applicant has been working smoothly. Therefore, the humble applicant be considered for the further promotion of HSG-II/HSG-I as the humble applicant has been working in HSG-II.
- (iii) Any other relief which the Hon'ble Bench deems fit.

2. Notice of this application was given to the respondents. The respondents have filed the reply.

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3. We have heard the learned counsel for the parties. The learned counsel for the applicant submits that his client will be retiring on superannuation on 31.7.2004 and prays that interim relief granted on 25.7.2003 may be extended till 31.7.2004. He further submits that he is not pressing for other reliefs.

4. Accordingly, the OA shall stands disposed of with the direction that interim stay as granted on 25.7.2003 shall allowed to continue till 31.7.2004. No costs.

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(A.K. BHANDARI)
MEMBER (A)

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(M.L. CHAUHAN)
MEMBER (J)

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